(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	706	3415483477	706	2836661200	45.50	0	578822278	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	5	1047842536	5	1039869206	16.68	0	7973330	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	11	940435	11	860599	0.01	0	79836	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	18	3125702	18	2944658	0.05	0	181044	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	6	3079651473	6	2091467963	33.55	0	988183510	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	47	139154482	47	65251933	1.05	0	73902549	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	9	301905903	9	196830879	3.16	0	105075024	0	<u>Annexure 9</u>
	Total	802	7988104008	802	6233886438	100.00	0	1754217571	0	